

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.614
IB-409/PB/2017
IA/6175/2023

IN THE MATTER OF:

M/s. Edelweiss Assest Reconstruction Co. Ltd.

...PETITIONER

Vs

M/s. Net 4 India Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 01.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the SRA

:Mr. Sumit Kr. Batra, Adv., Mr.
Manish Khurana, Adv., Mr.
Priyanka Jindal, Adv.

For the Respondent/Corporate Debtor

:Mr. Karan Vir Khosla, Adv

ORDER

IA/6175/2023

Ld. Counsels for both the sides are present. List the matter on
17.05.2024.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)